

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3252
TO BE ANSWERED ON 05.08.2022

NEW ANGANWADI CENTRES

3252. SHRI RAJBAHADUR SINGH:
SHRI PRATAP CHANDRA SARANGI:
DR. RAMAPATI RAM TRIPATHI:
SHRI P.P. CHAUDHARY:
SHRI MAHENDRA SINGH SOLANKY:
SHRI C.R. PATIL:
SHRI BRIJBHUSHAN SHARAN SINGH:
SHRI SANGAM LAL GUPTA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government intends to open new Anganwadi Centres in proportion to the population growth from 2011 to 2021;
- (b) if so, the details thereof, State/UT-wise and district-wise in Madhya Pradesh, Gujarat, Uttar Pradesh, Odisha and Rajasthan;
- (c) whether the Government is planning to approve new Child Development Projects for the said States in accordance with the increase in population; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d) All the Anganwadi Centres/Anganwadi Projects approved by the Government of India during the expansion of Anganwadi Services have been already sanctioned to all States/UTs. Currently, there is no provision for opening of new Anganwadi Centres/ approval of new Projects.

However, this Ministry had issued guidelines dated 1st December, 2014 on relocation of AWCs which inter-alia authorizes the States/UTs to relocate the AWCs as per their requirement. However, while relocating the AWCs, the aspect of availability of adequate land, building, water facilities, ease of access of pregnant women and children besides maximum travel distance not being more than 5 km in case of urban areas, 3 km in rural areas and 1.5 km in tribal areas for the AWWs/AWHs, may be kept in view.
